

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 12**  
**(IB)-652(PB)/2019**

**IN THE MATTER OF:**

M/s. Jones Lang Lasalle Building Operations Pvt Ltd	.... Petitioner
v.	
M/s. Celebration City Projects Pvt Ltd	.... Respondent

**Order U/s. 9 of IBC, 2016 (CIRP)**

**Order delivered on 16.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL MODE & VC)**

**PRESENT:**

For the RP	: Adv. Pankaj Aggarwal, Adv. Shashwat Srivastava
For the Applicant	: Adv. Vivek Kholi, Adv. Nikita Maheshwari, Adv. Juvas Rawal in IA-5287/2022 Dr. Farrukh Khan, Adv., Adv. Shahid Khan in IA-3196 & 3739/2022 Adv. Ishaan Mukherjee

**ORDER**

**(IB)-652(PB)/2019**

Despite the order dated 16.02.2024 passed by this Tribunal, IA-5924/2023 is not displayed in the cause list. Registry is directed to ensure that the IA-5924/2023 is listed positively before the Regular Principal Bench on **29.04.2024**.

**IA-6469/2023**

Ld. Counsel appearing for the Applicant espoused that the CIRP proceedings should be allowed to be continued. This issue may be examined by the Regular Principal Bench on the next date of hearing. List the matter on **29.04.2024**.

**IA-3196/2022, IA-3739/2022, IA-5800/2022, IA-5287/2022, IA-1454/2023**

List on **29.04.2024** alongwith **IA-6469/2023**.

**-Sd/-**  
**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**

**-Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (JUDICIAL)**

16.04.2024  
Lalit